

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).13594/2009

C.C.E.,MANGALORE

Petitioner(s)

VERSUS

M/S.PALS MICOSYSTEMS LTD.,MANGALORE

Respondent(s)

(With appln(s) for c/delay in filing SLP

Date: 15/09/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mrs Anil Katiyar,Adv.  
Ms. Prachi Bajpai, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

There is no appearance for the respondent who are served with notice.

List the matter before the Hon'ble Court as per rules.

(Ashok Menon)  
Registrar

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